

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
STARRED QUESTION NO. *360 (20th Position)
TO BE ANSWERED ON 10-08-2017

Revolving Fund under SBM

†*360. SHRI RAMESH BIDHURI:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

- (a) the details of funds allocated and spent by the Government under the provisions of Revolving Fund under Swachh Bharat Mission (SBM) in the country since inception, State/UT-wise;
- (b) whether the Government has made any comparative analysis of implementation of the projects under SBM for achieving total sanitation by the year 2019 and if so, the details thereof;
- (c) whether the Government has covered all the villages under the SBM; and
- (d) if so, the details thereof, State/UTwise?

ANSWER

**MINISTER OF DRINKING WATER AND SANITATION
(SHRI NARENDRA SINGH TOMAR)**

- (a) to (d) A Statement is laid on the table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. *360 for 10.08.2017

(a) Under the Swachh Bharat Mission (Gramin), upto 5% of the district project outlay, subject to a maximum of Rs. 1.5 crore can be used as revolving fund. Revolving Fund is meant for extending loans to Societies, Self Help Group or other groups for providing cheap finance to their members for the construction of toilets or for setting up of Rural Sanitary Marts/Production Centres. Loans from this fund are to be recovered in 12-18 instalments.

(b) The State/UT-wise number of Individual household latrines (IHHLs) constructed during last 3 years and current year under SBM(G) is at Annexure-1.

(c) to (d) The SBM-G is a nation-wide program. The States are supposed to promote behaviour change in all their villages, and they are supported by the MDWS.

Statement referred in part (b) of the reply to Lok Sabha Starred Question No.360 due for reply on
10-08-2017

**State/UT-wise Individual household latrines(IHHLs) constructed during last three years and
current year as on 07-08-2017**

S.N.	State/UT	2014-15	2015-16	2016-17	2017-18 (Upto 7-8- 2017)
1	A & N ISLANDS			979	265
2	ANDHRA PRADESH	213867	354996	788496	383778
3	ARUNACHAL PRADESH	12902	19439	42552	818
4	ASSAM	148237	465545	1054882	208832
5	BIHAR	165457	427038	872331	563858
6	CHHATTISGARH	39128	357107	1464977	370655
7	D & N HAVELI			0	4425
8	DAMAN & DIU	0		0	1367
9	GOA	0	28637	0	0
10	GUJARAT	335762	922728	1559806	218166
11	HARYANA	107765	132661	126162	317693
12	HIMACHAL PRADESH	54265	66632	80521	0
13	JAMMU & KASHMIR	8496	64665	83455	20125
14	JHARKHAND	98512	315130	832239	215736
15	KARNATAKA	791687	533011	720075	237292
16	KERALA	34101	11752	195090	0
17	MADHYA PRADESH	521739	1022566	1860073	1160608
18	MAHARASHTRA	500897	889170	1917675	463247
19	MANIPUR	27860	47636	41423	6757
20	MEGHALAYA	42002	44129	45973	5555
21	MIZORAM	534	6026	2872	3724
22	NAGALAND	0	22617	38112	5956
23	ODISHA	130925	1329832	1263960	136800
24	PUDUCHERRY	0	0	2430	348
25	PUNJAB	9887	71543	106626	12742
26	RAJASTHAN	653306	2164590	2721433	526792
27	SIKKIM	3562	3707	0	0
28	TAMIL NADU	378162	948287	1139701	77584
29	TELANGANA	130725	240168	520092	152901
30	TRIPURA	24869	61173	43829	4276
31	UTTAR PRADESH	515427	694487	1740917	600075
32	UTTARAKHAND	57833	64030	335264	42941
33	WEST BENGAL	847080	1432065	2322394	276354
	TOTAL	5854987	12741367	21924339	6019670